

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

M.A.No.269 of 2016

in

Application No.410 of 2013 (SZ)

Applicant(s)

Respondent(s)

1.P.V.Subramanian, Arasamarathupatti
Neeamalai Kottai (Post) Dhindigul

1. The State of Tamil Nadu rep. by its
Director, Environment and Forest
Department and others

2. G. Kanthasamy
3.N. Selvaraj
4. N. Siaji
5. S. Selvaraj
6. N. Sakthivel

2. The District Collector
Dindigul
3. The Tamil Nadu Pollution Control Board
Rep. by its Chairperson, Chennai
4. The District Environmental Engineer
The Tamil Nadu Pollution Control Board
Dindigul
5. Sriramapuram Town Panchayat
Rep. by its Executive Officer
6. The Tahsildar, Dindigul
7. Reddiyarchatram Panchayat Union
Rep by its Chairman
8. Moormolaga Urpasthiyalar Nala
Sangam, Poliyamanur
9. V. Subramani
10. R. Rangavendrappabu
11. P. Karuppusamy
12. Kanagaraj
13. K. Palanisamy
14. D. Kandhasamy
15. L. Krishnan
16. Jayalakhmi
17. R. Subbaiya
18. Chellam
19. K. Sakthivel
20. K. Vanjiyappan
21. P. Mariyappan
22. R.Mariappan
23. K. Velusamy
24. K. Arumugam
25. M.Usha
26. S. Dhanalakshmi
27. S. Balamurugan

Legal Practitioners for Applicant(s)

Legal Practitioners for Respondents

M/s.A.Yogeswaran, Advocates

Mr.M.K.Subramanian for R1, R2, R6
Mrs.Yasmeen Ali for R3, R4

M/s.Abdul Saleem, S.Saravanan
& Vidyalakshmi for R5 & R7
M/s.Guruprasad & D.Lakshmipathy for R8
M/s.Madhumathi, C.Selvaraj,
& M.Marimuthu for R9 to R28

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Note of the Registry	Orders of the Tribunal
Item No.7	<p>Date: 26th May, 2017</p> <p>The learned counsel appearing for the 8th respondent has filed reply. The learned counsel appearing for respondent Nos.9 to 28 seek time to file reply. Reply shall be filed within two weeks from today after serving copy to the learned counsel appearing for the applicant who is entitled to file rejoinder, if any, within two weeks thereafter.</p> <p>In so far as it relates to the reply filed by the 8th respondent, the applicant is entitled to file rejoinder within two weeks from today. The learned counsel appearing for the Tamil Nadu State Pollution Control Board has filed reply after serving copies to the learned counsel appearing for the other side.</p> <p>Post this application on 06.07.2017.</p> <p>....., JM (Justice Dr. P. Jyothimani)</p> <p>.....,EM (Shri P.S. Rao)</p>